4555 Re. Activities of

(Tv) Statement No. IV—Fifty-ninth Session, 1967,

(v) Statement No. Ill—Sixtieth Session, 1967.

[See Appendix LXI—Annexure Nos. 22A to 22E or (i) to (v).]

SHRI BHUPESH GUPTA (West Bengal): I thought he belonged to the Princes.

MINISTRY OF FINANCE (DEPARTMENT OF REVENUE AND INSURANCE) NOTIFICATIONS

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE 'SHRI M. SHAFI QURESHI): Madam, on behalf of Shri Pant, I beg to lay on the Table, under section 159 of the Customs Act, 1962, a copy each of the following Notifications of the Ministry of Finance (Department of Revenue and Insurance): —

- (i) Notification G.S.R. No. 1203, dated the 5th August, 1967
- (ii) Notification G.S.R. No. 1229, dated the 7th August, 1967.
- [Placed in Library. *See* No. LT-1462/67 for (i) and (ii).]

MINISTRY OF COMMERCE NOTIFICATION

SHRI M. SHAFI QURESHI: Madam, I also beg to lay on the Table, under subsection (1) of section 12-A of the Essential Commodities Act, 1955, a copy of the Ministry of Commerce Notification S.O. No. 2774, dated the 8th August, 1967. [Placed in Library. *See* No. LT-1457/67.]

THE DEPUTY CHAIRMAN: Chairman informs Members that in order to enable the House to consider the Resolution, the Motion and the two Short Duration Discussions, the House will sit through the Lunch Hour and beyond 5.00 P.M., if necessary.

RE ACTIVITIES OF THE SIVA SENA

SHRI LOKANATH MISRA (Oris-sa): Madam, with your kind permission, I want to raise a matter which is extremely . . .

Siva Sena

THE DEPUTY CHAIRMAN: I hope you have taken.

SHRI LOKANATH MISRA: I have taken Chairman's permission.

THE DEPUTY CHAIRMAN: Please be brief.

SHRI LOKANATH MISRA: The point is this. I see a news item in the *Free Press Journal*, dated, the 15th August where a photostat copy of a letter is published. The photostat copy is a warning, Madam. It says:

"Madrasi,

If you are not leaving Maharashtra before 1st October, 1967, you must be killed on 2nd. October, 1967 at 1 A.M.

Take this serious. Siva Sena."

Madam, this Shiva Sena affair has become a great scandal. No non-Maharashtrian is allowed to stay in Maharashtra after a certain date. The date is given, the time is given, when every non-Maharashtrian should be killed.

THE DEPUTY CHAIRMAN: The date and time are also over.

SHRI LOKANATH MISRA: No, , no, it is October, Madam. This is a very serious matter for the country. It leads to Balkanisation. If a State lives for that State, if every individual of the State only lives on the slogan of that State, where are we? Who will live in India? The point is this. The added se riousness is there because there is a feeling going on that the Home